

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 630/MP/2020

- Subject** : Petition for seeking appropriate dispensation and guidance in terms of the Minutes of Meeting dated 10.1.2020 between the Petitioner and the Respondents for implementation of closed bus operation of Unit 1 (connected to STU) and Unit 2 (connected to ISTS) at Petitioner's 2×300 MW coal based thermal generating station located at Tadali, Chandrapur in the State of Maharashtra.
- Date of Hearing** : 6.10.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Dhariwal Infrastructure Limited (DIL)
- Respondents** : Power Grid Corporation of India Limited (PGCIL) and 6 Ors.
- Parties Present** : Shri Sanjay Sen, Senior Advocate, DIL
Shri Avijeet Lala, Advocate, DIL
Ms. Mandakini Ghosh, Advocate, DIL
Ms. Meha Chandra, Advocate, DIL
Ms. Suparna Srivastava, Advocate, CTU
Ms. Soumya Singh, Advocate, CTU
Shri Tushar Mathru, Advocate, CTU
Shri Rabi Chowdhury, DIL
Shri Subir Kumar Saha, DIL
Shri Aveek Chatterjee, DIL
Shri Bhaskar Kumar Ganguly, DIL
Shri Shubhayu Sanya, DIL
Ms. S. Usha, WRLDC
Shri Aditya Das, WRLDC
Shri Gajendra Sinh Vasava, WRLDC
Shri Swapnil Verma, CTU
Shri Partha Sarathi Das, CTU
Shri Bhaskar Laxmanrao Wagh, CTU
Shri Siddharth Sharma, CTU
Shri Ranjeet Singh Rajput, CTU



Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

